


GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDER BY THE GOVERNOR

NOTIFICATION.

Dated Shillong, the 14th December, 2020.

No. LJ (A) 9/77/Pt./246-A –On the recommendation of the Departmental Promotion Committee and under Regulation 4 (d) of the Meghalaya Public Service Commission (Limitation of Function) Regulation 1972, the Governor of Meghalaya is pleased to temporarily promote Smti Lawanda A. Lyndem, Deputy Legal Remembrancer & Under Secretary, Law Department to the Government of Meghalaya, to the upgraded post of Joint Legal Remembrancer & Deputy Secretary, Law Department vide No. LJ (A) 9/77/Pt./245 dt. 14.12.2020 personal to the Officer in the pay matrix level 19 plus other allowances as admissible under the rule w.e.f. from the date of taking over charge and until further order.

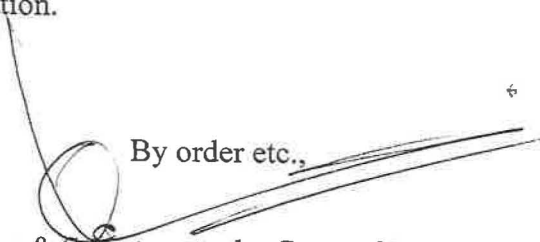

(Shri W. Khylllep, IAS, Retd.),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 9/77/Pt./246-B,

Dated Shillong, the 14th December, 2020.

Copy forwarded to: -

1. The Private Secretary to the Chief Minister, Meghalaya, Shillong.
2. The Private Secretary to the Chief Secretary to the Government of Meghalaya, Shillong.
3. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
5. The Registrar General, High Court of Meghalaya, Shillong.
6. The Principal Accountant General (A & E), Meghalaya, Shillong for information and necessary action.
7. Officer concerned.
8. Finance (EC.II) Department with reference to their endorsement I/D No. I/D No. FC II/425/2020-21 dt. 24.11.2020.
9. Personnel & AR (A) Department with reference to their I/D No. 201/2020 dt. 29.10.2020
10. Political Department.
11. All Administrative Departments.
12. Secretary, MPSC, Shillong.
13. Secretary, Meghalaya State Law Commission, Shillong.
14. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
15. Treasury Officer, Shillong North/South Treasury, Shillong.
16. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the official Gazette of Meghalaya.
17. DIPR, Meghalaya, Shillong for favour of information.
18. DEO, Law Department.
19. Personal file of the officer concerned.
20. Guard file.


By order etc.,
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.